



**Central Administrative Tribunal  
Principal Bench : New Delhi**

**OA No.1441/2021**

**This the 28<sup>th</sup> day of July, 2021**

## Through Video Conferencing

**Hon'ble Mr. R. N. Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Ritika  
Aged about 20 years,  
D/o. Sh. Rajesh Kumar,  
R/o. CPO, Dighal Pana Silaran,  
Jhajjar, Haryana – 124 107 ...Applicant

(By Advocate: Mr. Harsh Ahuja and Mr. Om Prakash for Mr. Kushal Kumar)

## Versus

1. Union of India,  
Through Staff Selection Commission,  
Block No. 12,  
CGO Complex,  
Lodhi Road,  
New Delhi – 110 003.
2. Delhi Police,  
Through Commissioner of Police,  
Police Headquarter,  
I.P. Estate,  
New Delhi -110 002. ...Respondents

(By Advocate : Mr. Gyanendra Singh for SSC and Ms. Avani Kaushal for Ms. Esha Mazumdar)



## ORDER (ORAL)

**Hon'ble Mr. R. N. Singh, Member (J) :**

The OA had been filed with objections of the Registry.

2. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to file a better one, in accordance with law. Allowed.

2. The OA stands dismissed as withdrawn with liberty to the applicant, in accordance with law.

3. Registry is directed to assign the OA Number to the present Original Application.

(Aradhana Johri)  
Member (A)

(R. N. Singh)  
Member (J)

/Mbt/Pinki/Arti/